HQlB|S-li>!R-60641C-29|S£|80 dated M.8.W for the manufacture of 24 tons| annum of Calcium Lactobionate. Production of Calcium Lactobionate commenced during 1980 and production for the past three years, yearwise is as under:

Year	Production (Kgs.)
1981	6980
1982	7532
1983	11160

(b) and (c) The following prices were notified for three grades of Calcium Lactobionate on 8th June, 1981 based on the recommendations of the BICP:-

- (i) Calcium Lactobionate (Oral) Rs. 34(90 per kg.
 - (ii) Calcium Lactobionate (Ampoule grade) Rs. 61.94 per kg.
 - (iii) Calcium Lactobinate (Vitamin Ampoule grade) -Rs.86.39 per kg.
- (d) As reported by the company, they have used Lactose, Sodium Bromide and Calcium Carbonate for the manufacture of Calcium Lactobionate. Of these 'Lactose has been imported by the company as per details given below;

Year				8	6	7			Qty. im- ported (Kg ₅ .)	Average GIP price (Rs./Kga.)	Source of import
1981				74					56000	6.52	M/s. Meggle (W. Germany)
1982	3	ď	20	9	8	25	0.50		36000	7.26	-clo-
1983	5*	121	31	17	*1	(*)	595	ε	27500	7.13	M/s. Meggle (W. Germany) and
		,							357		Mis. Dome Belene (Holland)

(e) Company have reported that they have not sold Calcium Lactobionate to non-associated formulators.

RECOMMENDATIONS OF THE STEERING COMMITTEE

146. DR. MOHD. HASHIM KIDWAI;

SHRI HUSEN DALWAI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to etate:

- (a) what are the recommendations of the Steering Committee set up his Ministry;
- (b) what are the changes in the recommendations of working groups that have been effected by the Steering

Committee and the reasons for making such changes;

- (c) whether it is a fact that the recommendations of the working group and Steering Committee aim at ac-<commoda(ui|g Hie mam^acturers 'at the cost of the consumers; and
- (d) what are the reasons for which, consumers representatives have nol been included in the National Drugs and Pharmaceutical Development Council, Steering Committee or Working Groups?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Steering Committee ts yet to submit its recommendations.

(b) Does not arise.

(,c) No, Sir.

(d) Members of Parliament and representatives of manufacturers, medical profession, labour and technical experts are represented on the National Drugs and Pharmaceuticals Development Council and its Working Groups and Steering Committee.

Non-verification of bills by BICP before accepting the rates of bulk drugs

147. DR. MOHD. HASHIM KIDWAI: SHRI HUSEN DALWAI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that no verifiration of bills and invoices is carried out' by Bureau of Industrial Costs and Prices before accepting the rates of bulk drugs., pharmaceutical aids and packing materials before recommendating formulations prices to his Ministry;
- (b) since when this practice is in vogue and whether it is a fact that due to this negligence, certain manufacturers have taken undue advantage; and
- (c) whether the Sub-Committee which Works out formulations prices is approved by his Ministry or by BICP and to whom this sub-committee ts responsible?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (.c) Bureau of Industrial Costs and Prices makes necessary verifications of Bills and Invoices in respect of all bulk drugs, pharmaceutical aids and packing materials before recommending formulation!? prices to my Ministry. Ministry of Industry has constituted an Inter-Ministerial Drugs Prices Review Committee. The Sub-committee of the Drugs Prices Review Committee recommends the formulation prices to my Ministry after approval of the

prices by the Chairman Bureau oi In dustrial Costs and Prkes|Drugs Price* Review Committee.

te Questions

(b) Does not arise.

Report of the technical team of investigation of alleged Import of drug*

148. DR. MOHD. HASHIM KIDWAI; WUI the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) what are the terms of reference of a team which was constituted by him to look into the allegations of import of D-2 Aminobutanol under the name of Dl-2 Aminobutanol by the manufacture^ of Ethambutol;
- (b) whether the technical team has already submitted its report on this subject, if so, when; and
- (c) what are the findings of the team on each of the terms of reference and other incidental issues connected therewith?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) A Team was constitution 9th March, 1984 to inspect 6 manufacturers of Ethambutol with the terms of reference as given in the attched Statement.

(b) and (c) The Team submitted its report on 3rd July, 1984. The report is under scrutiny.

Statement

- (i) Purchase, imports and availability of D2-Aminobutanol by the above units or their associates during the year 1982-83 and 1983-84.
- (ii) Import of D2-Aminobutanol, local purchases of DL-2 Aminobutanol import of D-Tartario Acid, availability of D-Tartaric Acid, and eventual production of D-2 Aminobutanol or Ethamubutol, as the case may be. during the year 1982-i 83 and 1983-84.